

**Central Administrative Tribunal
Ernakulam Bench**

O.A No.180/00294/2021

Wednesday, this the 30th day of June, 2021

CORAM:

**Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member**

Rajan.C
S/o.Prabhakaran Nair, aged 56 years
working as GDS at Arimpur Post Office
Pin: 680 620
Residing at Kuriyakattil House
Kaipilly P.O, Arimpur,
Pin : 680 620

- Applicant

(By Advocate: Mr.V.Sajith Kumar)

Versus

1. Union of India, represented by the Secretary to
Government, Department of Posts
Government of India, New Delhi – 110 001
2. The Chief Postmaster General
O/o. The Chief Postmaster General
Kerala Circle, Trivandrum – 695 001
3. The Senior Superintendent of Post Offices
O/o the Senior Superintendent of Post Offices
Thrissur Postal Division, Thrissur – 680 021

- Respondents

(By Advocate: Mr.V.A.Shaji,ACGSC)

The application having been heard on 30th June through video conferencing, 2021, this Tribunal delivered the following order the same day.

O R D E R (ORAL)

Per: P.Madhavan, Judicial Member

This is an Original Application filed seeking the following reliefs:

“i) To direct the respondents to grant appointment to the

applicant as MTS with effect from the date his juniors were appointed as MTS and to grant all consequential benefits

ii) Grant such other reliefs as may be prayed for and as the Court may deem fit to grant, and

iii) Grant the cost of this Original Application. ”

2. When the case was taken up today for admission hearing, it appears that Annexure A-3 representation is still pending with the respondents and no reply statement is given so far.

3. Advocate Mr.V.A.Shaji, ACGSC takes notice on behalf of the respondents and submits that he has no objection in disposing of the representation.

4. In view of pendency of the representation, **the O.A is disposed of with a direction to the respondents to dispose of Annexure A-3 representation dated 18.4.2021 submitted by the applicant on the basis of relevant rules and regulations and pass a speaking order within a period of three months from the date of receipt of a copy of this order. It is made clear that this will not have any bearing on limitation.**

5. The Original Application is disposed of accordingly at the admission stage itself. No costs.

(K.V.Eapen)
Administrative Member

(P.Madhavan)
Judicial Member

List of Annexures

Annexure A1 - A true copy of the relevant pages of the MTS Recruitment Rules, 2018 notified on 16.8.2018 by the 1st respondent

Annexure A2- A true copy of the relevant pages of the Draft Seniority List as on 1.7.2013 for Thrissur Postal Division

Annexure A3- A true copy of the representation dated 18.4.2021 submitted by the applicant before the 3rd respondent.

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